

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.09.2022

**Misc. Application No. 227 of 2021
And
Appeal No. 317 of 2021**

Asit C. Mehta Investment
Intermediates Ltd.

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Sabeena Mahadik, Advocate with Mr. Sagar Hate, Advocate i/b
Visesha Law Services for the Appellant.

Mr. Mustafa Doctor, Senior Advocate with Ms. Nidhi Singh,
Ms. Binjal Samani, Mr. Niket Dalal, Advocates i/b Vidhii Partners
for the Respondent.

ORDER :

1. At the request of the learned counsel for the appellant, stand over to October 12, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on

the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

08.09.2022
PTM